

E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 11,165 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Mridul Kumar Kalita
District & Sessions Judge
Jorhat

Dated Guwahati, the 22nd November, 2022

Sub:- **Change of place of visit on LTC**

Ref:- Your letter No.JJA/12291/22 dated 16.11.2022


Sir,

In partial modification of this Registry's letter No. HC.VII-03/2022/10540/A dated 15.11.2022, I am directed to inform that you are allowed to visit Puducherry via Chennai **instead of** Mysore via Bengaluru along with your wife Smti Kabita Kalita and two sons namely Shri Abhigyan Kalita and Shri Pragyan Kalita respectively for the block period of 2022-2025 w.e.f. 24.12.2022 to 31.12.2022, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/11,166-11,168 /A, dated 22/11/22 

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE) 